

ITEM NO.54

COURT NO.11

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

(IA No. 248747/2023 - EARLY HEARING APPLICATION
IA No. 161266/2022 - EARLY HEARING APPLICATION)

Date : 26-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. Shyam Diwan, Sr. Adv.
Mr. Rohit K. Singh, AOR
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Mr. Narender Singh, Adv.
Mr. Pritam Bishwas, Adv.
Ms. Pratibha Malviya, Adv.

For Respondent(s) Mr. Manish K. Bishnoi, AOR
Mr. Narinder K Verma, Adv.
Mr. Khubaib Shakeel, Adv.
Ms. Pallavii Singh, Adv.

Mr. Siddhartha Chowdhury, AOR

Mr. Prasenjit Keswani, Adv.
Mr. Upmanyu Tewari, Adv.
Mrs. V. D. Khanna, AOR
Mr. Satyajit Saha, Adv.

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Mr. Sumit Goel, Adv.
Mr. Abhishek Thakral, Adv.

Mr. P.k. Bhalla, Adv.
Mr. Praveen Kumar, AOR
Ms. Sunaina Kumar, Adv.

Mr. M. C. Dhingra, AOR

Mr. Sanjeev Anand, Sr. Adv.
Mr. Santosh Krishnan, AOR
Ms. Sonam Anand, Adv.
Ms. Deepshikha Sansanwal, Adv.

Mr. Sanjeev Kumar Singh, Adv.
Mr. Kumar Dushyant Singh, AOR
Mr. Shighra Kumar, Adv.
Mr. Bhishm Pratap Singh, Adv.
Mr. Devansh Shekhar, Adv.
Ms. Subasri Jaganathan, Adv.

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Mr. Sajid Mohamed, Adv.
Mr. Sanjeev Kumar Singh, Adv.
Mr. Udit Dedhiya, Adv.
Mr. Varad Kilor, Adv.
Mr. Dhiraj, Adv.
Mr. Ashutosh Dubey, Adv.
Ms. P Ratnamala, Adv.
Ms. Abhiti Vachher, Adv.
Mr. Akshat Vachher, Adv.
Mr. Shighra Kumar, Adv.
Mr. Bhishm Pratap Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Applications seeking early hearing of the matter is disposed
of.

List the matter on 23.10.2024.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
COURT MASTER (NSH)